

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.1128 of 2009**

Bijay Ram @ Vijay Kumar Ram Petitioner

--Versus--

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Pravin Kumar, Advocate

For the State : A.P.P.

9/13.04.2021 Heard Mr. Pravin Kumar, the learned counsel for the
petitioner and the learned counsel for the State.

This petition has been heard through Video Conferencing
in view of the guidelines of the High Court taking into account the
situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioner,
let this matter appear after two weeks.

(Sanjay Kumar Dwivedi, J.)

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